

# **HIGH COURT OF CHHATTISGARH: BILASPUR**

## **ORDER**

No. 841 /Confdl./2017  
II-3-1/2017

Bilaspur, dated the 17 May, 2017

The following Civil Judge Class-II as mentioned in Column no. (2) of the table below is, hereby, transferred from the place mentioned in Column No. (3) to the place shown in Column No. (4) in the Revenue District mentioned in Column No. (5) and is posted in the capacity as mentioned in Column No. (6) from the date he assumes charge of his office: -

### **TABLE**

| <b>S. No.</b> | <b>Name &amp; presently posted as</b>     | <b>From</b> | <b>To</b> | <b>Revenue District</b> | <b>Posted as</b>     |
|---------------|---|-------------|-----------|-------------------------|----------------------|
| (1)           | (2)                                       | (3)         | (4)       | (5)                     | (6)                  |
| 1.            | Shri Sameer Kujur, V Civil Judge Class-II | Durg        | Pandariya | Kabirdham (Kawardha)    | Civil Judge Class-II |

BY ORDER OF THE HIGH COURT

  
(ARVIND SINGH CHANDEL)  
REGISTRAR GENERAL

Endt. No. 842 /Confdl./2017  
II-3-1/2017

Bilaspur, dated the 17 May, 2017

Copy forwarded to: -

- (1) Private Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (2) Private Secretary to Hon'ble Shri Justice Pritinker Diwaker, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (3) Private Secretary to Hon'ble Shri Justice Prashant Kumar Mishra, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (4) Private Secretary to Hon'ble Shri Justice Manindra Mohan Shrivastava, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (5) Private Secretary to Hon'ble Shri Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (6) Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (7) Private Secretary to Hon'ble Shri Justice P. Sam Koshy, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (8) Private Secretary to Hon'ble Shri Justice Chandra Bhushan Bajpai, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (9) Private Secretary to Hon'ble Shri Justice Sanjay Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (10) Private Secretary to Hon'ble Shri Justice Rajendra Chandra Singh Samant, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (11) Private Secretary to Hon'ble Shri Justice Anil Kumar Shukla, High Court of Chhattisgarh, Bilaspur for information of his Lordship.

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- (12) Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur for information.
- (13) Private Secretary to Registrar (Vigilance/ I. & E./ Judicial/ Computerization), High Court of Chhattisgarh, Bilaspur for information.
- (14) Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.
- (15) Principal Secretary, Government of Chhattisgarh, Law & Legislative Affairs Department, Mahanadi Bhawan (Capital Complex), Mantralaya, New Raipur (C.G.) for information.
- (16) Shri Sameer Kujur, V Civil Judge Class-II, Durg for information and compliance. He is directed to take over charge of his new posting on or before 26<sup>th</sup> May, 2017.
- (17) District & Sessions Judge, Durg for information. He is requested to impress upon the transferred Officer that if he is in occupation of Government accommodation, he should vacate the same within 15 days from the date of this order under intimation to this Registry. He is also requested to send immediately the handing over charge reports of transferred Officer to this Registry.
- (18) District & Sessions Judge, Balod/ Baloda-Bazar/ Bemetara/ Bilaspur/ Bastar at Jagdalpur/ Dakshin Bastar (Dantewara)/ Dhamtari/ Jashpur/ Janjgir-Champa / Kabirdham (Kawardha)/ Kondagaon/ Koriya (Baikunthpur)/ Korba/ Mahasamund/ Raigarh/ Raipur/ Rajnandgaon/ Surguja (Ambikapur)/ Surajpur/ Uttar Bastar (Kanker) for information.
- (19) Additional Registrar (Judicial/ D.E. & E./ Admn./ Classification/S. & A. Cell/ M.), High Court of Chhattisgarh, Bilaspur for information
- (20) Secretary, High Court Legal Services Committee, High Court of Chhattisgarh, Bilaspur for information.
- (21) Member-Secretary, Chhattisgarh State Legal Services Authority, Vidhik Seva Marg, Bilaspur for information.
- (22) Additional Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information.
- (23) Deputy Registrar (Copying & Writ/ Criminal / D.E./ Works and Protocol/ Vigilance & I. and E./ R.G. /Estt.), High Court of Chhattisgarh, Bilaspur for information.
- (24) Budget Officer, High Court of Chhattisgarh, Bilaspur for information.
- (25) In-charge, NIC High Court Computer Cell, High Court of Chhattisgarh, Bilaspur with a direction to upload this order in the official web-site of this High Court.
- (26) Section Officer/In-charge, Accounts/ Checker/Juvenile Justice Cell/ Complaint/ Criminal /Civil/ Confidential/ District Establishment/ Establishment / Library/ Pension / Protocol/ R.G./ Record Room (Admn.)/ Works/ Writ/ Central Filing Sections, High Court of Chhattisgarh, Bilaspur for information and necessary action.
- (27) Accountant General, Zero Point, Baloda-Bazar Road, Raipur for information.
- (28) Deputy Controller, Government Regional Press, Khairagarh Road, Rajnandgaon, Chhattisgarh with a request to publish it in the forthcoming issue of Chhattisgarh Gazette.

  
(ARVIND SINGH CHANDEL)  
REGISTRAR GENERAL